

Name of the corporate debtor: GOVIND ELECTRICA PRIVATE LIMITED
Date of commencement of Liquidation: 10th June, 2025
List of creditors as on: 15th July, 2025

List of Unsecured Financial creditors

Amount (in Rs.)																				
				Details of claim admitted during CIRP			Details of claim received during Liquidation		Details of claim admitted during liquidation											
S. No.	Name of creditors	Address	Email ID	Date of receipt of claims	Amount admitted	Nature of claim	Date of receipt of claims	Amount claimed	Amount admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	whether related party	Total claim admitted in terms of provision of Regulation 30 of the IBBI (Liquidation Process)Regulations, 2016	% Voting shares in SCC	Amount of contingent claim	Amount of Mutual Claim that may be set off	Amount of claim not admitted	Amount under verification	Remarks if any
1	Shriram City Union Finance Limited (Now merged with Shriram Finance Limited)	123,Angappa Naicken Street, Madras, Tamil Nadu, India - 600001	surendra.s@shriramfinance.ms	01-10-2022	23,50,004	unsecured	Nil	Nil	Nil	Nil	Nil	Nil	No	23,50,004	2.29	Nil	Nil	Nil	Nil	No fresh claim has been received during liquidation. The claim was collated and admitted by the erstwhile Resolution Professional during the CIRP period and the same has been admitted.
Total					23,50,004									23,50,004	2.29					